

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-512

IB-1158/ND/2018

IA/4624/2021, IA/1888/2020, IA/675/2022

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

....Applicant

Vs.

M/s. Dee Ess-Buhin Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 14.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Rishi Singh, Adv.

For the Respondent :

For the Suspended Directors : Mr. Abhishek Anand, Mr. Nipun Gautam, Mr. Rohil Pandit, Mr. Sajal Jain

ORDER

List the matter before the Regular Bench on **24.04.2023.**

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)